

HIGH COURT OF UTTARANCHAL AT NAINITAL

NOTIFICATION

No. 122. /UHC/Admin.A/2006

Dated: September 2, 2006.

Sri G.K.Sharma, Judge, Family Court, Pauri to be the Presiding Officer in the vacant court of Addl. District & Sessions Judge/Fast Track Court, Pauri in addition to his duties as Judge, Family Court, Pauri.

By Order of the Court,

Sd/-
(V.K. Maheshwari)
Registrar General.